

**Central Administrative Tribunal
Principal Bench**

OA No.23/2018

New Delhi, this the 28th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Dr. Madhu
Aged 34 years,
W/o ShashankAbhishek,
R/o Flat No.302, Diamond Vasundhara crest,
Patel Nagar,
Road No.10, Hatia,
Ranchi, Jharkhand 834003. Applicant.

(By Advocate, Shri Devanshu Sajlan)

Vs.

1. Dr. Baba Saheb Ambedkar Hospital
Through its Medical Superintendent,
Sector-6, Rohini,
Delhi-85.
2. Government of NCT of Delhi
Through Principal Secretary
Department of Health & Family Welfare,
Government of NCT of Delhi
9th Level, A-Wing, IP Extension,
Delhi Secretariat,
Delhi 110 002.
3. Government of NCT of Delhi
Through its Chief Secretary Sachivalaya,
IP Estate,
New Delhi. Respondents.

(By Advocate, Mrs. P. K. Gupta)

: O R D E R (ORAL) :

Mr. K. N. Shrivastava, Member (A) :

The applicant was initially appointed as a Senior Resident (Eye) on ad hoc basis for a period of 89 days vide order dated 23.02.2016. This engagement has been further extended up to 23.09.2016. The applicant applied for maternity leave on 01.07.2016. The respondents vide impugned order dated 11.01.2017 (Annexure A/1) just granted 3 days CL to the applicant.

2. Reply on behalf of the respondents has been filed, in which, it is averred that in supersession of the impugned order dated 11.01.2017, the respondents have passed a fresh order dated 30.01.2018 whereby the applicant has been granted maternity leave from 02.07.2016 to 23.09.2016.

3. We find that the main prayer of the applicant in this OA is for a direction to the respondents to grant her maternity leave. In view of the fact that the maternity leave has already been granted for the period requested for, nothing survives in this OA. Hence, the OA has become infructuous. Dismissed as such. However, the applicant shall have liberty to take appropriate recourse as available to her under law in case she has got any outstanding issues with the respondents.

(K. N. Shrivastava)
Member (A)

/pj/

(Justice Dinesh Gupta)
Chairman